

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of litigation work of Home Department in the Central Administrative Tribunal, Jammu Bench.

Government Order No. 6912 -JK(LD) of 2025.
Dated. 10 - 06- 2025.

In partial modification of Government Order No. 9427-JK(LD) of 2024 dated 31-05-2024, it is hereby ordered that the Litigation work of Home Department before Hon'ble Central Central Administrative Tribunal, Jammu Bench shall be conducted by Mr. Rajesh Thappa, Additional Advocate General in addition to his own duties till further orders.

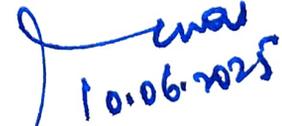
By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 10-06-2025.

No. Law-Jud/153/2021-10.

Copy to the:

1. Principal Secretary to Government, Home Department. This is with reference to his U.O. dated 05-06-2025. **U.O. File is returned herewith.**
2. Commissioner Secretary to Government, General Administration Department.
3. Registrar, Central Administrative Tribunal Jammu Bench.
4. Director Archives, Archaeology and Museums, J&K.
5. Director Litigation Jammu.
6. Concerned Law Officers for compliance.
7. All Officers of Department of Law, Justice and P.A.
8. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Private Secretary to Ld . Advocate General, J&K.
10. I/C Website.
11. Government Order File.
12. Concerned File.


(Binny Kumar)

Assistant Legal Remembrancer